

THE HIGH COURT OF ORISSA, CUTTACK

OFFICE ORDER

No. III-11/2024 -24319..... Date :11.12.2024.....

The following selected candidates are hereby appointed temporarily to officiate as “**Translator**” in the Court’s Establishment in the Scale of Pay of Rs.35,400-1,12,400/- in Level-9 of the Pay Matrix under ORSP Rules, 2017 with usual allowances as sanctioned by the State Government from time to time. The appointment is purely temporary and is terminable at any time without assigning any reason whatsoever. They should join their new assignment on **02.01.2025 at 10:00 A.M.** failing which the appointment shall be treated as cancelled.

The said appointment shall be on probation for a period of 2 (Two) years from the date of appointment, provided that the appointing authority may, if it thinks fit in any case or class of cases, extend the period of probation.

Sl. No.	Name	Correspondence Address
1.	SUSHREE SANGEETA LENKA	D/o- Ratnakar Lenka, E-5/ Block-3, Biju Patnaik State Police Academy, Sijua, Bhubaneswar, 751019
2.	SUDHA SURAMYA SAHOO	D/o- Bhakti Bhusan Sahoo, At-Badabazar, P.O./P.S.- Jagatsinghpur, Dist.- Jagatsinghpur, 754103
3.	AMARESWAR MISHRA	S/o- Manas Ranjan Mishra, At/P.O.- Jagannathpur via Baliana, Dist. Khurda, 752101
4.	SUBHASHREE MISHRA	D/o- Debendra Kumar Mishra, At-Jagannath Colony near Railway Gate, Puri-2, Dist.- Puri, 752002
5.	RAMACHANDRA SAHOO	S/o- Rabindra Sahoo, At- Khannagar, Nuasahi, P.O.-Arunodaya Market, Dist.-Cuttack, 753012
6.	RASMITA SAHOO	D/o- Jayadev Sahoo, At- Bisipada, Brahmanada, via- Khalarda, P.S.- Cuttack Sadar, Dist.- Cuttack, 754003
7.	KRISHNA DASH	D/o- Nataraj Dash, At- Nayakhandi, Khaira, Dist. Balasore, 756048
8.	JOGESWAR HOTA	S/o- Raghmani Hota, At- Rampur, Kusumkani, P.O. – P. Rampur, P.S.- Patnagarh, Dist.- Balangir, 767041
9.	MADAN MOHAN BHUYAN	S/o-Bairagi Charan Bhuyan, At- Manitri, P.O.- Pikol, P.S.- Salipur, Dist.-Cuttack,754221

10	SUMITRA SAHOO	D/o- Jagannath Sahoo, At- Depoti Sahi, P.O.- Balakati, P.S.- Baliana, Dist.- Khordha, 752100
11	KALYANKAR SAHOO	S/o- Karunakar Sahoo, At- Makarabag Sahi, Near Dr. Purna Chandra Patra House, P.O.- Buxi Bazar, P.S. Dargha Bazar, Dist-Cuttack, 753001
12	SATYARANJAN SAMAL	S/o- Rajendra Kumar Samal, At/P.O.- Biswanathpur, P.S.- Balipatna, Dist.- Khordha, 752102

The following documents are required to be furnished by the candidates at the time of joining;

1. Two sets of "Attestation Form" duly filled in along with two passport size photographs duly attested by the same Gazetted Officer.
2. Medical Certificate of fitness from a Medical practitioner not below the rank of Assistant Surgeon.
3. Two Character Certificates from two different Gazetted Officers.
4. Declaration to the effect that he/she has not been dismissed from any Govt. service.
5. Declaration to the effect that he/she has not more than one spouse living in case he/she is married.
6. Certificates in support of his/her date of birth, caste, educational qualification, technical qualification etc. and Mark Sheets, in original along with their copies duly attested.
7. Undertaking to the effect that he/she agrees and is prepared to duly discharge the duties assigned to him/her by the Court in course of his/her posting.
8. No Objection Certificate of the previous employer (wherever applicable).

The appointment is subject to verification of all the certificates along with the character and antecedents of the incumbent in the manner prescribed by the Government. In case the certificates, character and antecedents are not found correct/satisfactory, the incumbent will be removed from Government service immediately without any notice.

No T.A./D.A. will be allowed to join the post.

By Order of the Chief Justice

**Sd/- P.K. Rajguru
Registrar (Judicial)**

Memo No. 24320(17) **Date :** 11.12.2024

Copy forwarded to the Persons Concerned/ Bill Asst. (2 copies) / Superintendent, Accounts (Misc.) Section / Asst.-in-Charge of G.P.F.(PRAN) / Asst.-in-Charge of Service Book for information and necessary action.


11.12.24
Special Officer (Special Cell)

Memo No. 24321 **Date :** 11.12.2024

Copy forwarded to the Superintendent, Computer Section for uploading the above Office Order in the High Court Website.


11.12.24
Special Officer (Special Cell)

N.B.: The candidates may download the “**Attestation Form**” and format of the “**Medical Certificate of Fitness**” available in the Court’s Website under the headings “**Forms**”.